

firm in Delhi had invited customers through press advertisements. In Bombay one company M/S Killick Nixon Ltd. who was reported to be having FAX facilities on their telephones at various places in India e.g. Calcutta, Madras, New Delhi, Ahmedabad, Hyderabad, Bangalore was noticed to be commercially exploiting FAX facility provided to them.

(b) In Delhi the premises of one firm which had invited the customers through press advertisements had been inspected.

In Bombay a complaint has been lodged with a Magistrate of Criminal Court against the Company i.e. M/S Killick Nixon Ltd. The machines and documents have been seized and a case of criminal breach of trust has been registered against the firm.

(c) In Bombay M/s. Killick Nixon Ltd. have appealed to Bombay High Court against the investigation and disposal of the criminal case by the Magistrate. Their application has been admitted by the Bombay High Court. The policy is being reviewed.

#### **Central Intervention about Clearance of Dues by State Electricity Boards**

975. SHRI S.M.GURADDI:  
SHRI G.S.BASAVARAJU:

Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation (NTPC) has sought the intervention of Union Government to get the dues cleared from the State Electricity Boards; and

(b) if so, the reasons given in support of such intervention and the steps Union Government propose to take in the matter?

THE MINISTER OF STATE IN THE

#### **DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):**

(a) Yes, Sir.

(b) The arrears of the dues payable to the National Thermal Corporation (NTPC) by the various State Electricity Boards etc. stood at Rs.412.38 crores in June, 1988. In order that the position relating to generation of internal resources by the Corporation is not adversely affected, the State Government etc. concerned have been advised to expedite liquidation of the arrears and open Letters of Credit for payment of the dues. The matter is being followed up with them by the Government of India.

#### **World Bank Assistance for Power Projects in Karnataka**

976. SHRI S.M.GURADDI:  
SHRI SRIKANTHA DATTA  
NARASIMHARAJA  
WADIYAR:  
SHRI G.S.BASAVARAJU:

Will the Minister of ENERGY be pleased to state:

(a) whether the World Bank and the Overseas Economic Development Fund have agreed to extend financial assistance to three power projects in Karnataka;

(b) if so, the total World Bank aid that will be provided for these projects and the projects that will be covered under this aid;

(c) to what extent the World Bank has agreed to help Kali Stage 2 Project and Raichur Thermal Power Project; and

(d) to what extent the execution of these three power projects will improve the power position of the state?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF POWER IN THE MINIS-

TRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c). The World Bank is extending loan assistance amounting to US \$ 330 million and US \$ 260 million for the Karnataka Power Projects I and II respectively which will, inter alia, cover the Kalinadi Hydro-electric Project Stage II (270 MW) and the Shravathi Tail Race Scheme (240 MW). The Government of Japan have pledged an OECF loan of Yen 23.142 billion for the fourth unit of 210 MW at the Raichur Thermal Power Project. The Exchange of Notes with the Government of Japan is yet to be signed.

Implementation of the projects would assist in meeting the electricity demand in Karnataka and in effecting institutional, operational and financial improvements in relation to the Karnataka Power Corporation and the Karnataka Electricity Board.

#### **Power Crisis**

977. SHRI S.M.GURADDI:  
SHRI K. RAMACHANDRA  
REDDY:  
SHRI LAKSHMAN MALLICK:  
SHRI V. TULSIRAM:  
SHRIMATI KISHORI SINHA:  
SHRI MATILAL HANSDA:

Will the Minister of ENERGY be pleased to state:

(a) whether during May to July, 1988 there remains very acute power crisis in spite of number of measures taken in this regard; and

(b) the names of the States affected, the reasons leading to power crisis and the steps taken to avoid this occurrence in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b). The demand for power shows an

upward trend during the summer season particularly when the agricultural load also increases. The States which had a comparatively higher power shortage during May to July, 1988 included Andhra Pradesh, Karnataka, Kerala, Orissa, Uttar Pradesh and Bihar.

The measures taken to augment the availability of power include supply of requisite quantity and quality of coal to thermal stations, expeditious repair of units under forced outages, early stabilisation of newly commissioned units and arranging assistance to deficit States from neighbouring systems wherever possible. The generation of power in the country during the period from 1st April 1988 to 26th July 1988 showed an increase of about 5105 million units as compared with the generation during the corresponding period of last Year.

#### **Transmission Line from Manipur to Jammu & Kashmir**

978. SHRI S.M.GURADDI: Will the Minister of ENERGY be pleased to state:

(a) whether India propose to join the select band of two countries where work on the first 800 KV transmission line has been taken up for execution,

(b) if so, whether this will be the first 800 KV transmission line from Manipur to Jammu and Kashmir;

(c) if so, whether this work is being entrusted to the National Hydroelectric Power Corporation; and

(d) if so, the total expenditure involved and to what extent it will be beneficial?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). The National Hydroelectric Power